

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI: DATED THE 23rd December, 1976.

NOTIFICATION
(INCOME-TAX)

No. 1591 (F.NO.197/32/76-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies the following institutions for the purposes of the said section for and from the assessment year 1976-77:-

- "(i) IAF Benevolent Association,
(ii) Airforce Officers Contributory Education Fund,
(iii) Airforce Wives Welfare Association,
(iv) IAF Central Welfare Fund,
(v) Airforce Group Insurance Society."

S/-

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri S.Nair, Air Cadre., Director of Accounts, Air Force I/C. Administration, Air Headquarters, New Delhi.
2. The Commissioner of Income-tax, Delhi-II, C.R. Building, New Delhi-110001, with reference to his letter D.O.NO. CIT-II/TE(18)/76/24846 dated 20.10.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(R&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax) 1st Floor, Aiwan-e-Ghalib, Mata Sundri, New Delhi (5 copies).
6. All Officers and Sections of I.T. Wing of C.B.D T.
7. Comptroller & Auditor General of India (20 copies).
8. Bulletin Section of Directorate of Inspection (RS&P), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes) Staff College, Nagpur (5 copies).
10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs).

S/-

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

(R.V. RAMANAN)

ASSISTANT DIRECTOR OF INSPECTION
(RS&P).

NO.CC/IT(AI)/1570/428/RSP/76.

* SHARMA *